



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs.  
(Power Section) Civil Secretariat,  
Srinagar/ Jammu.

Notification  
Srinagar, the 23<sup>rd</sup> May, 2018

**SRO 228** .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint following Officers to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdictions of District Kishtwar.

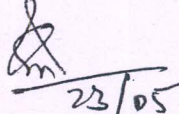
S.No	Name of the Officer S/shri	Desagination and Place of Posting
1.	Shokat Hayat Mattoo(KAS)	Tehsildar Kishtwar
2.	Subuh Ahmed Shad (KAS)	Tehsildar, Drabshalla District, Kishtwar.
3.	Hans Raj	Look after Naib Tehsildar, Pathernaki Tehsil Nagseni.
4.	Mukhtiyar Ahmed	Look after Naib Tehsildar, Bhagna Tehsil Nagseni.

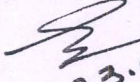
Sd/-  
(Abdul Majid Bhat)  
Secretary to Government.

NO: LD(P) /2007/1-Kishtwar

Dated: - 23 - 04 - 2018.

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Kishtwar This is with reference to his letter No.522-23/DM/K Dated 14.05.2018. 518/DM/K Dated:-10-05-2018
5. 5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department PA (w.7.s.c).

  
23/05  
(Khursheed Ahmad Bhat)  
Deputy Legal Remembrancer.

  
23.05.2018